

Government of Jammu & Kashmir
Forest, Ecology & Environment Department
Civil Secretariat, Srinagar/Jammu
(www.jkforestadm.nic.in)

Consultant (Judicial),
Hon'ble National Green Tribunal,
New Delhi.

No: - FST/Lit/85/2021-02-Forest Department

Dated: - 19.10.2022

Subject: - Power Point Presentation along with Quarterly Progress Report for the period ending June, 2022, submitted in compliance with the directions passed by the Hon'ble Tribunal in O.A. No. 606/2018.

Sir/Madam,

With reference to the subject captioned above, I am directed to forward the Power Point Presentation along with Quarterly Progress Report for the period ending June, 2022, prepared in compliance with the directions passed by the Hon'ble Tribunal from time to time in O.A. No. 606/2018 in respect of Union Territory of Jammu & Kashmir for the hearing scheduled on 20.10.2022, with a request to place the same before the Hon'ble Tribunal, for its kind consideration.

Yours faithfully,



19.X.22

Deputy Legal Remembrancer
Forest, Ecology & Environment Department

Encls: As above.



Winter office: November-April
Parivesh Bhawan, Giladit,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
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Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

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Sheikh-ul-Alam Campus,
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**The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan,
East Arjun Nagar,
Delhi – 110032.**

No:- JKPCC/PS/MS/2021/3396-3400

Date:- 25-07-2022.

Sub:- Submission of compliance report in the matter of OA no. 606/2018 for the April – June 2022 quarter, before the Hon'ble NGT in compliance to the Solid Waste Management Rules, 2016.

Sir,

Kindly refer CPCB communication no. B-17011/7/MSW/2021 dt. 15-04-2021 regarding submission of information on **Solid Waste Management** in the prescribed format.

In this regard, the information on the prescribed formats for the quarter **April – June 2022**, received from Housing and Urban Development Department, J&K vide communication no. **HUDD/Lit/Misc/76/2021(11825)** dt. 25-07-2022 is enclosed, for information and necessary action.

Yours Sincerely,

**Encl:- Quarterly compliance Report
(April - June 2022)**

(K. Ramesh Kumar) IFS
Member Secretary
J&K Pollution Control Committee,
Jammu

Copy to the:-

- i) Sh. Nazimuddin, Additional Director and DH-UPC-II, CPCB, East Arjun Nagar, Delhi.
- ii) PS to Principal Secretary to Government, Housing and Urban Development Department, Civil Secretariat, Jammu / Srinagar for information of the Principal Secretary.
- iii) P.S. to Commissioner / Secretary to Government, Department of Forest, Ecology and Environment, Civil Secretariat, Jammu / Srinagar for information of the Commissioner / Secretary.
- iv) P.A to Chairperson J&K PCC for kind information of the Chairperson.

Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Srinagar,

Member Secretary,
J&K Pollution Control Committee,
J&K, Jammu.

No. HUD/Lit0Misc/76/2021(11825)

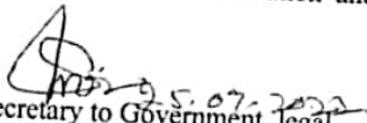
Dated: 25.07.2022

Subject:- Submission of Quarterly Progress Report for the period April -June, 2022 in pursuance to Hon'ble NGT directions dated 02.07.2020, passed in the matter O.A. No. 606/2018 on implementation of Solid Waste Management Rules, 2016.

Ref:- CPCB No. B-17011/7/MSW/2021 dated 15.04.2021.

Sir,

Kindly refer your communication No. JKPCCL/LS/NGT/OA/606/357-359 dated 21.07.2022, regarding the subject cited above. In this connection, it is to intimate that the requisite information has already been forwarded to you and the concerned quarters vide this department's communication of even number dated 18.07.2022 for further course of action. However a copy of the Quarterly compliance Report in the matter OA No. 606/2018 is enclosed herewith for information and further necessary action at your end.


Special Secretary to Government, legal,
Housing & Urban Development Department

- Encls: a. QPR (07 pages, word format)
b. Inputs received from field offices (merged pdf file)

Housing and Urban Development Department
Quarterly Compliance Report in O.A. 606/2018,
Solid Waste Management
For April to June 2022

The information has been received from following subordinate offices/field offices of Housing and Urban Development Department.

1. Jammu Municipal Corporation (JMC)
2. Srinagar Municipal Corporation (SMC)
3. Directorate of Urban Local Bodies, Jammu (DULBJ).
4. Directorate of Urban Local Bodies, Kashmir (DULBK).

S.No	Question		Remarks
1	Numbers of ULBs	Jammu Municipal Corporation (JMC)	01
		Srinagar Municipal Corporation (SMC)	01
		Directorate of Urban Local Bodies Jammu (DULBJ)	36
		Directorate of Urban Local Bodies Kashmir (DULBK)	40
		Total	78
2	Overall waste management status in States/UTs		
a	Quantity of MSW generated (TPD)	JMC	364 (364 MSW MT + 94 TPD sanitation waste)
		SMC	520
		DULBJ	230.10
		DULBK	384
b	Quantity of MSW collected (TPD)	JMC	364
		SMC	520
		DULBJ	230.10
		DULBK	384
c	Quantity of MSW segregated & transported (TPD)	JMC	146
		SMC	85
		DULBJ	115
		DULBK	38.04

d	Quantity of MSW processed (TPD)	JMC	50			
		SMC	130			
		DULBJ	72.20			
		DULBK	38.04			
e	Quantity of MSW disposed in secured land fill site (TPD)	JMC	314, There is no SLF so all waste dumped in dumping ground, Sanitation waste also duped in dumping ground.			
		SMC	390			
		DULBJ	0			
		DULBK	345.96			
f	Gap in Solid Waste Management UTs (TPD) {1(a)-1(d)-1(e)}	JMC	314			
		SMC	Nil			
		DULBJ	158			
		DULBK	0			
3	Waste Collection		Existing	Target	Gap	Timeframe
a	ULBs in which waste door to door collection is implemented (No.)	JMC	100%	100%	0	0
		SMC	85%	100%	15%	Dec, 2021
		DULBJ	446	466	0	Achieved
		DULBK	40	40	0	0
b	ULBs in which segregation of waste is implemented	JMC	40%	100%	60%	5 Months
		SMC	8 wards	74 wards	80%	Dec 2021
		DULBJ	223	446	223	30.06.2022
		DULBK	3	40	37	12 Months
c	ULBs in which transportation of segregated waste is implemented (No.)	JMC	40%	100%	60%	5 Months
		SMC	8 wards	74 wards	80%	Dec 2021
		DULBJ	223	446	223	30.06.2022
		DULBK	3	40	37	12 Months
4	Waste Processing					
a	Material Recovery Facilities					
i.	Total Capacity (TPD)	JMC	10	190	180	18 Months
		SMC	2	50	48	June 2021

		DULBJ	13	115	102	30.08.2022
		DULBK	0	384	384	12 Months
ii.	Number	JMC	2	4	2	18 Months
		SMC	01	-	-	-
		DULBJ	5	36	31	30.08.2022
		DULBK	0	40	40	12 Months
iii.	Number of ULBs covered	JMC	1	1	0	-
		SMC	-	-	-	-
		DULBJ	5	36	31	30.08.2022
		DULBK	0	40	40	12 Months
b.	Recycling		Existing	Target	Gap	Timeframe
i.	Total Capacity (TPD)	JMC	N/A	N/A	N/A	N/A
		SMC	-	-	-	-
		DULBJ	48.02	69	20.98	30.08.2022
		DULBK	0	384	384	12 Months
ii.	Number	JMC	N/A			
		SMC	--			
		DULBJ	-			
		DULBK	0	40	40	12 Months
iii.	Number of ULBs covered	JMC	N/A			
		SMC	--			
		DULBJ	36	36	0	-
		DULBK	0	40	40	12 Months
c.	Composting					
i.	Total Capacity (TPD)	JMC	0	80	80	18 Months
		SMC	2	-	-	-
		DULBJ	11	115	104	30.08.2022
		DULBK	9	50	41	12 Months
ii.	Number	JMC	0	2	2	18 Months
		SMC				
		DULBJ	05	36	31	30.08.2022
		DULBK	02	30	28	12 Months

iii.	Number of ULBs covered	JMC	1	1	0	
		SMC	01	-	-	-
		DULBJ	5	36	31	30.08.2022
		DULBK	2	30	28	12 Months
d.	Biomethanation		Existing	Target	Gap	Timeframe
i.	Total Capacity (TPD)	JMC	40	205	165	18 Months
		SMC	-	-	-	-
		DULBJ	-	-	-	-
		DULBK	0	80	80	12 Months
ii.	Number	JMC	1	3	2	18 Months
		SMC	--			
		DULBJ	-	-	-	-
		DULBK	0	2	2	12 Months
iii.	Number of ULBs covered	JMC	1	1	0	
		SMC	--			
		DULBJ	-			
		DULBK	0	2	2	12 Months
e.	RDF					
i.	Total Capacity (TPD)	JMC	N/A			
		SMC	--			
		DULBJ	-	-	-	-
		DULBK	0	105	105	12 Months
ii.	Number	JMC	N/A			
		SMC	-			
		DULBJ	-	-	-	-
		DULBK	0	8	8	12 Months
iii.	Number of ULBs covered	JMC	N/A			
		SMC	-			
		DULBJ	-	-	-	-
		DULBK	0	8	8	12 Months
f.	Waste to Energy Plants					
i.	Total Capacity (TPD)	JMC	N/A			
		SMC	LOI issued for setting up of 500+125 TPD waste to Energy plant capable of generating 5MW electricity			2022 ending
		DULBJ	-			
		DULBK	0	105	105	12 Months

ii.	Number	JMC	N/A			
		SMC	01			
		DULBJ	-	-	-	-
		DULBK	0	8	8	12 Months
iii.	Number of ULBs covered	JMC	N/A			
		SMC				
		DULBJ	-	-	-	-
		DULBK	0	8	8	12 Months
4	Waste Disposal					
a	Landfill					
i.	Total Capacity (TPD)	JMC	0	130	130	
		SMC	450	450	-	-
		DULBJ	0	23	23	30.12.2022
		DULBK	384			
ii.	Number		Existing	Target	Gap	Timeframe
		JMC	0	1	1	18 Months
		SMC	01	-	-	-
		DULBJ	0	36	36	30.12.2022
		DULBK	40			
iii.	Number of ULBs covered	JMC				
		SMC	--			
		DULBJ	0	36	36	30.12.2022
		DULBK	40			
5	Legacy Waste Management					
a	Number of dumpsite (No.)	JMC	01			
		SMC	01			
		DULBJ	6			
		DULBK	07			
b	Quantity of Waste dumped at dumpsite (Tons)	JMC	120000 MT			
		SMC	110 lac MTS			
		DULBJ	155000 MT			
		DULBK	235000 MT			
c	Number of dumpsite cleared (No.)	JMC	0			
		SMC	Under consideration			
		DULBJ	0			

		DULBK	0
d	Number of dumpsite in which bio-mining has commenced (No.)	JMC	01
		SMC	-
		DULBJ	NIL
		DULBK	0
e	Time Frame for clearing all dumpsites	JMC	30.04.2022
		SMC	Dec-2022
		DULBJ	Dec-22
		DULBK	2 years
6	Other Information		
a	Information regarding development of model towns/cities/villages	JMC	
		SMC	-
		DULBJ	-
		DULBK	01 (MC Pahalgam)
b	Whether model towns/cities/villages complaints with environment norms	JMC	
		SMC	-
		DULBJ	-
		DULBK	
c	Creation of Environmental cell	JMC	
		SMC	done
		DULBJ	-
		DULBK	Yes
d	Standardization of rates for procurement of service/equipment (to do away with the tendering process) required for solid waste management.	JMC	
		SMC	Procurement of SWM equipment/vehicles etc on GEM portal being effected.
		DULBJ	Procurement of machinery and equipment done through GeM portal/E-tendering
		DULBK	Procurement of transport machinery is being done through GEM portal strictly after adhering to the GFR 2017.

Improvement Since last Hearing						
S.No.	Item		Present Status	Status at the time of last hearing	Whether directed timelines have been adhered or not?	Remarks
1.	Door-to-Door Collection (%)	JMC	100%	100%	Yes	
		SMC	100%			
		DULBJ	100%			
		DULBK	100%			
2.	Source Segregation of waste (%)	JMC	40%	40%	Yes	
		SMC				
		DULBJ				
		DULBK	9.90%			
3.	Waste Processing (TPD)	JMC	50	50	Yes	
		SMC				
		DULBJ				
		DULBK	38.04			
4.	Dumpsites capped (No.)	JMC	0	0	Yes	
		SMC				
		DULBJ				
		DULBK	0			
5.	Dumpsites Bio-remediated (No.)	JMC	1	1	Yes	On going process
		SMC				
		DULBJ				
		DULBK	0			